Supreme Court (Number Of Judges) Amendment Act, 2019

No. 37 Of 2019

CONTENT

An Act further to amend the Supreme Court (Number of Judges) Act,1956.

Supreme Court (Number Of Judges) Amendment Act, 2019

No. 37 Of 2019

[9th August, 2019.]

BE it enacted by Parliament in the Seventieth Year of the Republic of India as follows:—

1. Short title.

This Act may be called the Supreme Court (Number of Judges) Amendment Act, 2019.

2. Amendment of section 2.

In section 2 of the Supreme Court (Number of Judges) Act, 1956 [55 of 1956], for the word "thirty", the word "thirty-three" shall be substituted.